

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/03/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/89/(IB)/2018
NAME OF THE PETITIONER(S) : ISMT LTD
NAME OF THE RESPONDENT(S) : INDIA FORGE & DROP STAMPINGS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1) Chandramouli Prabhakar

Counsel for Respondent
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Counsel for
Petitioner

Roh-R

ORDER

Counsels for both the parties present, filed a Joint Memo of Compromise, which reflects that the claim has been settled by the Corporate Debtor. Based on the Joint Memo of Compromise, the Petition stands **disposed of**. The Joint Memo of Compromise shall form part of this Order.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

MS
